

Name of the A/c holder : CHAIRMAN DOS IN LAW
Bank Name : State Bank of India
Bank Branch : University Campus Branch
Account Number : 64148140319
IFS Code : SBIN0040059

Important Notice: Selected Candidates are expected to bring their own laptops

ABOUT THE DEPARTMENT OF STUDIES AND RESEARCH IN LAW

The Department of Studies and research in Law was established in 1973 with its vision and mission. At present the Department is offering B.A.LL.B., B.Com. LL.B, LL.M, & Ph.D. Programmes. The specialization subjects include Constitutional Law, International, and Business & Trade Law. Known for intensive teaching and research, the Department has gained a respectable name in the World of higher education. Its alumnus are settled in various legal professions and made indelible mark in legal service in different parts of India.

ABOUT UNIVERSITY OF MYSORE

The University of Mysore (Accredited with A++) spread around 750 acres is among the leading institutions of its type, and is a long-term symbol in the focus on excellence in higher education in India. It was founded by the then Maharaja of Mysore, His Highness Sri Krishnaraja Wodeyar IV on July 27, 1916. The University of Mysore became the first University outside the sphere of the British administration in India, the sixth University in India as a whole, and the first ever University in Karnataka State.

Chief patron
Prof.G. Hemanth Kumar
Hon'ble Vice-Chancellor
University of Mysore
Mysuru

Patron
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CONTACT

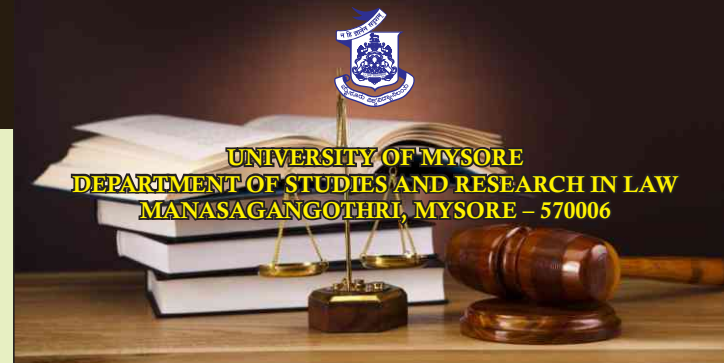
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THREE DAY NATIONAL WORKSHOP ON "LEGAL RESEARCH METHODOLOGY" Registration Form (download and type)

1. Name:
2. Gender: Male/Female_
3. Date of Birth:
4. Mailing Address: (with Mobile No. & Email ID)
.....
.....
.....
.....
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5. Educational Qualifications: _
6. Title of Ph.D/PDF Research: Major/Sub Discipline:
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7. Date of Ph.D Registration :
(enclose a copy of the registration)
8. Have you attended similar course earlier: Yes () No ()
If yes, provide details:
9. Recommendation by Ph.D/PDF Supervisor/Guide letter attached: Yes () No () (Use official letterhead with seal and signature)
10. Accommodation Required for 03 Days: Yes () No ()
11. Attached Brief CV: Yes () No ()
12. Fluency in English: Yes () No ()
13. Familiarity with computer: Yes () No ()
14. Familiarity statistical tools: Yes () No ()

Signature of the Applicant



THREE DAY NATIONAL WORKSHOP ON "LEGAL RESEARCH METHODOLOGY"

6th to 8th February, 2020

To,

Venue:

Conference Hall

Department of Studies in Mathematics
Manasagangothri, University of Mysore
Mysuru



Organized by

DEPARTMENT OF STUDIES AND RESEARCH IN LAW
MANASAGANGOTTHRI, UNIVERSITY OF MYSORE, MYSORE -06

| BACK GROUND OF THE WORKSHOP | AIMS AND OBJECTIVES | PEDAGOGY: |
|--|--|---|
| <p>BACK GROUND OF THE WORKSHOP Research is an essential and powerful tool leading man towards all round development. Without systematic research there would have been very little progress. John W. Best has rightly pointed out that “the secret of our cultural development has been research, pushing back the areas of ignorance by discovering new truths, which in turn, lead to better ways of doing things and better products”. Scientific research leads to progress in some field of life. New products, new facts, new concepts and new ways of doing things are being found due to ever increasing significant research in the physical, the biological, the social and psychological fields. Research today is no longer confined to the science laboratory. The manufacturers, the agricultural experts and the archeologist are carrying on research in their respective spheres, besides, the sociologists, economists and educationists.</p> | <ul style="list-style-type: none"> To understand vital and basic concepts of research and its methodologies in law and in other disciplines; To train and develop skills in identifying research problems and conducting research as well as theoretical and conceptual framework; To understand and use qualitative and quantitative research methods in collecting vital data; To gain familiarity of various statistical tools to analyze data in law; To improve skills of writing proposals/research papers and Ph.D thesis. | <ul style="list-style-type: none"> Lecturing / demonstration / on hand training / focus group / interaction session / field work etc. |
| <p>NEED FOR TRAINING RESEARCH METHODOLOGY IN LAW</p> | <p>BRIEF COURSE MODULE</p> | <p>IMPORTANT DATES:</p> <ul style="list-style-type: none"> Last date for submission of application for Registration : 31.01.2020 Acceptance to be communicated for short listed candidates : 03.02.2020 |
| <p>Since the time immemorial, law is the subject, that is always available for the discussion on emancipation of individual and society. For over all development of the nation and the society the law and order and proper legislation and its constitutional validity plays a vital role. Law at present not only remained as pure subject on its own but it also relies upon the other subject like, political science, economics, psychology, environment etc. The students of law are expected to analyze the law with the support of various other subjects. Proper understanding, interpretation, construction of law with data that is available make the country to get exact picture about its existence and based upon it the policy can be formulated. Hence, the law students are expected to have knowledge about all other subjects which can be considered as cognate and relevant subject to law. Further, the students of law are expected to be pioneered in these subjects. Hence, this research methodology programme has been arranged.</p> | <ul style="list-style-type: none"> Introduction to Research Methodology; Methodological and Measurement Issues in legal research; Research Design and Qualitative research and analysis; Quantitative methods and analysis; Writing research proposals and Ph.D thesis; Role of Statistics in Research; Use of computer in legal research Minor Research project work. | <p>SELECTION OF THE CANDIDATES</p> <ul style="list-style-type: none"> The Course will have the capacity intake of 50 participants. Interested scholars may download the application format (Registration) from the Mysore University website (www.uni-mysore.ac.in) and submit duly filled application to the undersigned on or before 31.01.2020. Only shortlisted suitable candidates will be intimated. No TA will be given to the selected candidates. The outstation participants will be given free lodging and boarding facilities at the University guest house on twin share basis. Application (See Annexure I) along with other documents (CV, and registration copy) should reach the following address by registered post only. Applicants must send the soft copy of their |
| | <p>COURSE HIGHLIGHTS</p> <p>Hands on experience in statistical software (SPSS etc), Case Based Analysis, Supplementary Course Materials, Training to write Research Publications, techniques to be adopted in teaching field, comparative views, multidisciplinary subject analysis and so on.</p> | <p>REGISTRATION FEES FOR THE SELECTED CANDIDATES</p> |
| | <p>Who can participate?</p> | <ul style="list-style-type: none"> For All Participants: Rs. 1,000/- Mode of payment: Selected Candidates may require to pay the Registration Fee by way of cheque or a Demand draft in favour of “The Chairman, Department of studies in law, University of Mysore, Mysore. Fee may also be paid through e-transfer to the following address: |
| | <ul style="list-style-type: none"> Those who have already enrolled for Ph.d in law Those who are working as lecturer and wish to pursue Ph.d in law Recent PDF in law P. G. Students in law Faculty of Social Science | |